

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. (IB)-327(PB)/2017

IN THE MATTER OF:

M/s. Nitin Mago & Ors.Petitioner
v.	
M/s. AMR Infrastructure Ltd.Respondent

SECTION : UNDER SECTION 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 05.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s) : Mr. P. Chaitanyashil, Advocate

For the Respondent(s) :

ORDER

On the request made by the learned counsel for the petitioner, hearing is deferred to 08.09.2017.



(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT



(DEEPA KRISHAN)
(MEMBER TECHNICAL)

05.09.2017
Vineet